करेंगे । जहां तक मजदूरों का ताल्लुक है, जिनको काम नहीं मिल रहा है, मेरी उनके साथ मुकम्मल तौर पर हमदर्दी है । यह केस हाई कोर्ट के सामने पेज हुआ और २५ अगस्त से लेकर ३१ अगस्त सन् १९४६, यानी करीवन एक हफ्ता हुआ पेज हुआ और अब हाई कोर्ट जब फैसला सुना देगी, तो बहुत जल्दी कार्रवाई हो जायगी ।

श्री देवकीनंदन नारायण : यह मिल कब से बन्द है ?

श्री मेहरचन्द खन्नाः तकरीबन दो साल हो चुके ग्रौर तभी से मामला ग्रदालतों में है।

\*584. [For answer vide col. 3892 infra.]

### PAYMENT OF COMPENSATION TO DIS-PLACED PERSONS

\*585 SHRI PURNA CHANDRA SHARMA: Will the Minister for REHA-BILITATION be pleased to state:

(a) the number of displaced persons in each State who h#ve been registered but have not been paid any compensation so far; and

(b) the reasons for the delay in paying them compensation ?

THE MINISTER FOR REHABILITATION (SHRI MEHR CHAND KHANNA) : (a) and (b). Compensation is paid to displaced persons having verified claims as provided under the Displaced Persons (Compensation and Rehabilitation) Aci 1954 and the Rules framed thereunder. Registration of displaced persons was undertaken in the early years after Partition in some of the States but there is no relation between registration as displaced persons and receipt of compensation because compensation will be paid only to those displaced persons who have verified claims. The question of delay in payment of compensation to registered displaced persons does not arise as these persons are not entitled to the payment of compensation on the basis of their registration as displaced persons.

SHRI P U R N A CHANDRA SHARMA: Are the Government aware that cases have been recommended but yet they have not received compensation ? SHRI MEHR CHAND KHANNA:

The hon. Member has not been able to appreciate my answer. The number of displaced persons who have come from West Pakistan into India is about 50 lakhs. Some of them have been registered; some of them have not been registered; some of them have not been registered. The number of applications for compensation which have been filed up to now is only about 4i lakhs. These two things have no relation whatsoever. Compensation will be paid on the basis of claims invited and verified and not on the basis of registration as displaced persons.

SHRI PURNA CHANDRA SHARMA: Are the Government aware that there were cases of refugees from East Pakistan whose cases were recommended for compensation but they have not been paid anything ?

SHRI MEHR CHAND KHANNA: This does not apply to East Pakistan at all. It applies only to west Pakistan.

SHRI B. C. GHOSE: What is the Government's opinion about extending in to East Pakistan as well ?

SHRI MEHR CHAND KHANNA: It is a very big question which can be tabled.

SHRI B. C. GHOSE: We want a very sympathetic answer to that.

SHRI MEHR CHAND KHANNA: I beg your pardon.

MR. CHAIRMAN: He wants a sympathetic answer from you.

SHRI MEHR CHAND KHANNA:

It will be difficult for me to give any answer though 1 have every sympathy with the idea that has been mooted by the hon. Member but under the Nehru-Liaquat Ali Pact certain agreements have been arrived at and we are abiding by those commitments.

# पश्चिमी पाकिस्तान में विस्थापित ब्यक्तियों के लिये शिविर

\* ४३० श्री राम सहाय : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) पश्चिमी पाकिस्तान में विस्थापित व्यक्तियों के लिये कहां कहां शिविर चालू हैं;

<sup>\*</sup>Postponed from the 30th August 1956.

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(ख) क्या पाकिस्तान सरकार के साथ इन शिविरों को बन्द करने की कोई बातचीत चल रही है; ग्रौर

(ग) इन शिविरों के बन्द होने के क्या परिणाम हो सकते हैं ?

#### ttCAMPs for Displaced Persons in West Pakistan

\*430. SHRI RAM SAHAI: Will the PRIME MINISTER be pleased to state:

(a) the places where camps for the displaced persons are functioning in West Pakistan;

(b) whether any negotiations to close down these camps are going on with the Government of Pakistan; and

(c) what consequences are likely to follow on account of the closing down of these camps ?]

वैदेशिक कार्य मंत्री की संसदीय सचिव (श्रीमती लक्ष्मी मेनन) : (क) पश्चिमी पाकिस्तान में लाहोर ही एक ऐसी जगह है जहां हम प्रव्नजन का इरादा करने वाले लोगों के लिए एक कैम्प चला रहे हैं।

(ख) ग्रौर (ग). पश्चिमी पाकिस्तान सरकार ने इस कैम्प को बंद कर देने का सुझाव दिया था। उनके प्रस्ताव को मानने से पहले हमने कुछ शर्ते रखी हैं ग्रौर पश्चिमी पाकिस्तान सरकार तथा हमारे हाई कमिश्नर के बीच ग्रभी बातचीत चल रही है।

T[THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): Lahore is the only place in the West Pakistan where we are maintaining a camp for intending migrants.

(h) and (c). Government of West Pakistan suggested closing down of this camp. We stipulated certain conditions before agreeing to their proposal and negotiations are still in progress between our High Commissioner and the Government of West Pakistan.]

श्री राम सहाय : वे शर्तें क्या हैं ?

SHRIMATI LAKSHMI MENON: They pre that there must be adequate facilities for people who apply for immigration

tEngUsh translation.

(ख) क्या पाकिस्तान सरकार के साथ into India and that they should be sent to India at once.

#### DECLINE IN EXPORT OF COIR MATS AND MATTINGS

\*584. SHRI N. C. SEKHAR (ON BEHALF OF SHRI GOVINDAN NAIR) : Will the Minister for TRADE be pleased to state whether there is a decline in the quantity and value of coir mats and mattings exported in 1955-56 as compared to that of previous years ; and if so, what steps Government propose to take to check it ?

THE MINISTER FOR TRADE (SHRI D. P. KARMARKAR) : The value of exports of coir mats and mattings in 1955-56 was higher than the value of their exports in the previous three years. There was, however, a slight decline in the quantity exported in 1955-56 as compared to 1954-55, but this quantity was larger than that exported in the three years previous to 1954-55. Steps are being taken to increase exports by—

- (1) participating in exhibitions and fairs abroad,
- (2) carrying out propaganda for coir and coir goods in foreign countries,
- (3) securing tariff concessions from governments on coir manufactures, and
- (4) persuading governments at the time of conclusion of trade agreements to permit imports of coir manufactures.

The Board also proposes to send a delegation to foreign countries to explore possibilities of finding out new markets and expanding the existing ones.

MR. CHAIRMAN: Questions are over.

## WRITTEN ANSWERS TO QUESTIONS

## SPONTANEOUS COMBUSTION IN COAL STOCK AT PIT-HEADS

\*566. SHRI M. VALIULLA: Will the Minister for PRODUCTION be pleased to state:

(a) the number of cases of spontaneous combustion in the accumulated coal stock at pit-heads in each year from 1950-51 onwards; and